

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 302**  
**75/241-242/ND/2019**  
**COMP. APPL/404/2020**

**IN THE MATTER OF:**

**M/s. Amanpreet Singh BAWA**

... **Applicant/Petitioner**

**Versus**

**M/s. Satkar Logistics Pvt. Ltd. & Anr.**

... **Respondent**

**Under Section: 241-242**

**Order delivered on 21.09.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Mr. Ketan Madan, Mr. Himanshu Harbola, Advs.**

**ORDER**

Renotify this case on 25<sup>th</sup> September, 2020

- 24 -

**(L. N. GUPTA)**  
**MEMBER (T)**

- 24 -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (J)**